

RAJYA SABHA

Parliamentary Bulletin

PART - I

(TWO HUNDRED AND FIFTY FOURTH SESSION)

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No. 5565]

WEDNESDAY, AUGUST 4, 2021

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**Brief Record of the Proceedings of the Meeting of the Rajya Sabha held  
on the 4<sup>th</sup> August, 2021**

11-00 a.m.

**1. Oath or Affirmation**

Shri Jawhar Sircar (West Bengal) made and subscribed oath and took his seat in the House.

11-02 a.m.

**2. Papers Laid on the Table**

The following papers were laid on the Table:—

1. A copy each (in English and Hindi) of the following papers:—
  - (i) (a) Annual Report and Accounts of the Rajiv Gandhi National Aviation University, Amethi, Uttar Pradesh, for the year 2016-17, together with the Auditor's Report on the Accounts.
    - (b) Statement by Government accepting the above Report.
    - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
  - (ii) (a) Annual Report and Accounts of the Rajiv Gandhi National Aviation University, Amethi, Uttar Pradesh, for the year 2017-18, together with the Auditor's Report on the Accounts.
    - (b) Statement by Government accepting the above Report.
    - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

2. A copy (in English and Hindi) of the Ministry of Home Affairs Notification No. S.O. 1050 dated the 4<sup>th</sup> March, 2021, specifying certain rights mentioned therein, to which an Overseas Citizen of India Cardholder shall be entitled to under sub-section (3) of Section 7B of the Citizenship Act, 1955, along with delay statement.

3. A copy (in English and Hindi) of the Ministry of Home Affairs Notification No. G.S.R. 391 (E), dated the 7<sup>th</sup> June, 2021, publishing the Ministry of Home Affairs, National Investigation Agency Ministerial Cadre Group 'B' posts (Senior Private Secretary, Section Officer/Office Superintendent, Assistant, Stenographer Grade-1 and Accountant) Recruitment Rules, 2021, under Section 26 of National Investigation Act, 2008.

4. A copy each (in English and Hindi) of the following papers:—

(i) (a) Thirteenth Annual Report and Accounts of the Delhi Police Housing Corporation Limited, New Delhi, for the year 2019-20, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon, under sub-section (1) (b) of Section 394 of the Companies Act, 2013

(b) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

(ii) (a) Annual Report and Accounts of the Coalition for Disaster Resilient Infrastructure, New Delhi, for the year 2019-20, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Coalition.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

5. A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:—

(a) Thirty-first Annual Report and Accounts of the National Scheduled Castes Finance and Development Corporation (NSFDC), Delhi, for the year 2019-20, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Corporation.

6. A copy (in English and Hindi) of the Ministry of Housing and Urban Affairs, Notification No. G.S.R. 471 (E), dated the 6<sup>th</sup> July, 2021, notifying the pre-determined rates of premium chargeable for different uses/locations as mentioned therein, for the year 2020-21, under Section 58 of the Delhi Development Act, 1957.

7.(1) A copy each (in English and Hindi) of the following papers under sub-section (1) (b) of Section 394 of the Companies Act, 2013:—

(a) Sixty-seventh Annual Report and Accounts of the Hindustan Prefab Limited (HPL), New Delhi, for the year 2019-20, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Company.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

8. A copy each (in English and Hindi) of the following papers:—

(a) Thirtieth Annual Report and Accounts of the Central Government Employees Welfare Housing Organisation (CGEWHO), New Delhi, for the year 2019-20, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Organisation.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

9. A copy each (in English and Hindi) of the following papers: —

(i) Fifty-first Annual Assessment Report of the Department of Official Language, Ministry of Home Affairs, regarding Programme for accelerating the spread and development of Hindi and its progressive use for various official purposes of the Union and its implementation, for the year 2019-20.

(ii) (a) Fifty-first Annual Report and Accounts of the Repatriates Co-operative Finance and Development Bank Limited (REPCO BANK), Chennai, for the year 2019-20, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Bank.

- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
10. A copy each (in English and Hindi) of the following papers:—
- (a) Thirty-third Annual Report and Accounts of the Rehabilitation Council of India (RCI), New Delhi, for the year 2019-20, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Council.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

11-04 a.m.

### **3. Messages from Lok Sabha — Reported and Government Bills laid on the Table**

I. Secretary-General reported to the House two messages from Lok Sabha informing Rajya Sabha that the Lok Sabha at its sitting held on the 3<sup>rd</sup> August, 2021, passed:—

- (1) the Essential Defence Services Bill, 2021; and
- (2) the Tribunals Reforms Bill, 2021

II. A copy each of the above Bills, as passed by Lok Sabha, were laid on the Table.

11-05 a.m.

### **4. Reports of the Department-related Parliamentary Standing Committee on Transport, Tourism and Culture**

Shri T. G. Venkatesh presented the following Reports (in English and Hindi) of the Department-related Parliamentary Standing Committee on Transport, Tourism and Culture:-

- (i) Two Hundred Ninety Ninth Report on the 'Action Taken by the Government on the Recommendations/ Observations of the Committee contained in its Two Hundred Eighty Ninth Report on Demands for Grants (2021-22) of Ministry of Culture'; and
- (ii) Three Hundredth Report on 'Promotion of Infrastructure in India's Maritime Sector'.

## **5. Report of the Department-related Parliamentary Standing Committee on Chemicals and Fertilizers**

Shri Vijay Pal Singh Tomar laid on the Table, a copy (in English and Hindi) of the Twenty-third Report of the Department-related Parliamentary Standing Committee on Chemicals and Fertilizers on “The National Institute of Pharmaceutical Education and Research (Amendment) Bill, 2021”.

## **6. Statement of the Department-related Parliamentary Standing Committee on External Affairs**

Shri Swapan Dasgupta laid on the Table, a copy (in English and Hindi) of the Statement showing Further Action Taken by the Government on the Observations/Recommendations contained in the Fifth Report of the Committee on External Affairs on the replies to the Observations/Recommendations contained in its First Report on the ‘Demands for Grants of the Ministry of External Affairs for the year 2019-20’.

## **7. Reports of the Committee on Welfare of Other Backward Classes**

Shrimati Geeta *alias* Chandraprabha laid on the Table, a copy each (in English and Hindi) of the following Reports of the Committee on Welfare of Other Backward Classes:-

- (i) Ninth Report of the Committee (2021-22) on the Action Taken by the Government on the observations/recommendations contained in the First Report (Seventeenth Lok Sabha) of the Committee on “Measures undertaken to secure representation of OBCs in employment and for their welfare in NHPC Ltd.” pertaining to Ministry of Power;
- (ii) Tenth Report of the Committee (2021-22) on the Action Taken by the Government on the Observations/Recommendations contained in its Second Report (Seventeenth Lok Sabha) on “Measures undertaken to secure representation of OBCs in admissions and employment in Kendriya Vidyalayas /Navodaya Vidyalayas and Sainik Schools /Rashtriya Military Schools” pertaining to Ministry of Education; and
- (iii) Eleventh Report of the Committee (2021-22) on the Action Taken by the Government on the Observations/Recommendations contained in the Fifth Report of the Committee (Seventeenth Lok Sabha) on "Measures Undertaken to Secure Representation of OBCs in Employment

and for their Welfare in National Fertilizers Limited (NFL)" pertaining to the Ministry of Chemicals and Fertilizers.

11-07 a.m.

## **8. Statements by Ministers**

1. Dr. Virendra Kumar, Minister of Social Justice and Empowerment, laid on the Table, the following statements (in English and Hindi) regarding:—

- (i) Status of implementation of recommendations/observations contained in the First Report of the Department-related Parliamentary Standing Committee on Social Justice and Empowerment on Demands for Grants (2019-20) pertaining to the Department of Social Justice and Empowerment, Ministry of Social Justice and Empowerment.
- (ii) Status of implementation of recommendations/observations contained in the Sixth Report of the Department-related Parliamentary Standing Committee on Social Justice and Empowerment on Demands for Grants (2020-21) pertaining to the Department of Social Justice and Empowerment, Ministry of Social Justice and Empowerment.

2. Shri Hardeep Singh Puri, Minister of Petroleum and Natural Gas and Minister of Housing and Urban Affairs, laid on the Table, a statement (in English and Hindi) regarding Status of implementation of recommendations/observations contained in the Third Report of the Department-related Parliamentary Standing Committee on Urban Development on Demands for Grants (2019-20) pertaining to the Ministry of Housing and Urban Affairs.

3. Shri Faggansingh Kulaste, Minister of State in the Ministry of Steel and Ministry of Rural Development, laid on the Table, the following statements (in English and Hindi) regarding:—

- (i) Status of implementation of recommendations/observations contained in the Eighteenth Report of the Department-related Parliamentary Standing Committee on Coal and Steel on Demands for Grants (2021-22) pertaining to the Ministry of Steel.

- (ii) Status of implementation of recommendations/observations contained in the Twentieth Report of the Department-related Parliamentary Standing Committee on Coal and Steel on "Development of Leased Out Iron Ore Mines and Optimum Capacity Utilization" pertaining to the Ministry of Steel.

4. Shri Nityanand Rai, Minister of State in the Ministry of Home Affairs, laid on the Table, a statement (in English and Hindi) regarding Status of implementation of recommendations/observations contained in the Two Hundred and Twenty-eighth Report of the Department-related Parliamentary Standing Committee on Home Affairs on the Action Taken by the Government on the recommendations/observations contained in its Two Hundred and Twenty-second Report on 'Management of Worsening Traffic situation in Delhi'.

5. Shri Ajay Kumar, Minister of State in the Ministry of Home Affairs, laid on the Table, a statement (in English and Hindi) regarding Status of implementation of recommendations/observations contained in the Two Hundred and Twenty-fourth Report of the Department-related Parliamentary Standing Committee on Home Affairs on Demands for Grants (2020-21) pertaining to the Ministry of Home Affairs.

11-10 a.m.

## **9. Recommendations of the Business Advisory Committee**

The Chairman announced the recommendations made by the Business Advisory Committee in its meeting held on the 3<sup>rd</sup> of August, 2021.

<sup>λ</sup>11-13 a.m.

## **10. Withdrawal of Members**

The Chairman, under Rule 255 of the Rules of Procedure and Conduct of Business in the Council of States (Rajya Sabha), directed Ms. Dola Sen, Shri Md. Nadimul Haque, Shri Abir Ranjan Biswas, Shrimati Shanta Chhetri, Ms. Arpita Ghosh and Shrimati Mausam Noor to withdraw immediately from the Council.

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<sup>λ</sup> From 11-11 a.m. to 11-13 a.m., some points were raised.

11-14 a.m.

*The House adjourned and re-assembled at 2-00 p.m.*

### 11. Starred Questions

Answers to Starred Question Nos. 166 to 180 were laid on the Table.

### 12. Unstarred Questions

Answers to Unstarred Question Nos. 1761 to 1920 were laid on the Table.

\*2-01 p.m.

### 13. Government Bills — Passed

#### (1) The Limited Liability Partnership (Amendment) Bill, 2021

Shrimati Nirmala Sitharaman, Minister of Finance and Minister of Corporate Affairs, moved motion for consideration of the Bill.

The following Members took part in the discussion on the Bill:—

2-02 p.m.	1.	Shri Sujeet Kumar
2-06 p.m.	2.	Dr. Banda Prakash
2-09 p.m.	3.	Dr. M. Thambidurai
2-11 p.m.	4.	Shri Venkataramana Rao Mopidevi
2-15 p.m.	5.	Shri John Brittas
2-16 p.m.	6.	Shri Ram Nath Thakur
2-17 p.m.	7.	Shri Kanakamedala Ravindra Kumar
2-18 p.m.	8.	Shri Sushil Kumar Gupta
2-19 p.m.	9.	Shri G.K. Vasani

2-20 p.m.

Shrimati Nirmala Sitharaman replied to the discussion.

2-21 p.m.

The motion for consideration of the Bill was adopted.

Clause 2 was adopted.

Clause 3 as amended, was adopted.

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\* From 2-00 p.m. to 2-01 p.m., some points were raised.



Clauses 4 to 26 were adopted.

Clause 27 as amended, was adopted.

Clauses 28 and 29 were adopted.

Clause 1, the Enacting Formula and the Title were adopted.

2-23 p.m.

The motion moved by Shrimati Nirmala Sitharaman that the Bill, as amended, be passed was adopted and the Bill, as amended, was passed.

2-24 p.m.

**(2) The Deposit Insurance and Credit Guarantee Corporation (Amendment) Bill, 2021**

Shrimati Nirmala Sitharaman, Minister of Finance and Minister of Corporate Affairs, moved motion for consideration of the Bill.

The following Members took part in the discussion on the Bill:—

2-25 p.m.	1.	Dr. Amar Patnaik
2-26 p.m.	2.	Shri B. Lingaiah Yadav
2-28 p.m.	3.	Shri Ram Nath Thakur
2-29 p.m.	4.	Prof. Manoj Kumar Jha
2-30 p.m.	5.	Shri Kanakamedala Ravindra Kumar
2-31 p.m.	6.	Shri Sushil Kumar Gupta
2-32 p.m.	7.	Shri Anil Desai

2-33 p.m.

Shrimati Nirmala Sitharaman replied to the discussion.

<sup>b</sup>2-38 p.m.

The motion for consideration of the Bill was adopted.

Clauses 2 to 7 were adopted.

Clause 1, the Enacting Formula and the Title were adopted.

2-39 p.m.

The motion moved by Shrimati Nirmala Sitharaman that the Bill be passed was adopted and the Bill was passed.

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<sup>b</sup> From 2-36 p.m. to 2-38 p.m., some points were raised.

2-40 p.m.

**(3) The Airports Economic Regulatory Authority of India (Amendment) Bill, 2021, as passed by Lok Sabha**

Shri Jyotiraditya M. Scindia, Minister of Civil Aviation, moved motion for consideration of the Bill.

<sup>∇</sup>2-42 p.m.

*The House adjourned and re-assembled at 2-56 p.m.*

<sup>Φ</sup>2-57 p.m.

The following Members took part in the discussion the Bill:—

2-57 p.m.	1.	Shri Partap Singh Bajwa
2-58 p.m.	2.	Shri K.R. Suresh Reddy
3-01 p.m.	3.	Dr. M. Thambidurai
3-02 p.m.	4.	Shri V. Vijayasai Reddy
3-03 p.m.	5.	Shri Bikash Ranjan Bhattacharya
3-04 p.m.	6.	Prof. Manoj Kumar Jha
3-05 p.m.	7.	Shri Sushil Kumar Gupta
3-06 p.m.	8.	Shri G.K. Vasani
3-07 p.m.	9.	Shri Ramdas Athawale, <i>Minister of State in the Ministry of Social Justice and Empowerment</i>

3-08 p.m.

Shri Jyotiraditya M. Scindia replied to the discussion.

3-11 p.m.

The motion for consideration of the Bill was adopted.

Clause 2 was adopted.

Clause 1, the Enacting Formula and the Title were adopted.

3-12 p.m.

The motion moved by Shri Jyotiraditya M. Scindia that the Bill, be passed was adopted and the Bill was passed.

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<sup>∇</sup> From 2-41 p.m. to 2-42 p.m., see item at Sl. No. 14.

<sup>Φ</sup> From 2-56 p.m. to 2-57 p.m., some points were raised.

**§14. Message from Lok Sabha — Reported and Government Bill laid on the Table**

I. Secretary-General reported to the House a message from Lok Sabha informing Rajya Sabha that the Lok Sabha at its sitting held on the 4<sup>th</sup> August, 2021, passed the Commission for Air Quality Management in National Capital Region and Adjoining Areas Bill, 2021.

II. A copy of the above Bill, as passed by Lok Sabha, was laid on the Table.

*(Due to gross disorderly conduct in violation of the rules and etiquette of Rajya Sabha by the following Members, who entered the 'Well' of the House, displayed placards, shouted slogans and persistently and willfully obstructed the proceedings of the House, the Chair repeatedly adjourned the House)*

1. Shri P. Bhattacharya
2. Shri Partap Singh Bajwa
3. Shri Shamsher Singh Dullo
4. Shrimati Chhaya Verma
5. Shri Vivek K. Tankha
6. Shri Akhilesh Prasad Singh
7. Dr. Ameer Yajnik
8. Shri Naranbhai J. Rathwa
9. Shri G.C. Chandrashekhar
10. Shri Syed Nasir Hussain
11. Dr. L. Hanumanthaiah
12. Shri Rajmani Patel
13. Shri Kumar Ketkar
14. Shri K.T.S. Tulsi
15. Shrimati Phulo Devi Netam
16. Shri Deepender Singh Hooda
17. Shri Shaktisinh Gohil
18. Shri Digvijaya Singh
19. Shri Neeraj Dangi
20. Shri K.C. Venugopal
21. Shri Derek O' Brien
22. Shri Subrata Bakshi

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§ At 2-41 p.m.

23. *Shri Sukhendu Sekhar Ray*
24. *Shri Md. Nadimul Haque*
25. *Ms. Dola Sen*
26. *Shrimati Shanta Chhetri*
27. *Shri Abir Ranjan Biswas*
28. *Ms. Arpita Ghosh*
29. *Shrimati Mausam Noor*
30. *Shri T.K.S. Elangovan*
31. *Shri N.R. Elango*
32. *Shri Elamaram Kareem*
33. *Shri K. Somaprasad*
34. *Shri Bikash Ranjan Bhattacharya*
35. *Shri John Brittas*
36. *Dr. V. Sivadasan*
37. *Shri Binoy Viswam*
38. *Shri N. Chandrasegharan*
39. *Shri Sushil Kumar Gupta*
40. *Prof. Manoj Kumar Jha*
41. *Ch. Sukhram Singh Yadav*
42. *Shri Ajit Kumar Bhuyan*

***Due to continuous disruptions in the proceedings of the House, 20 Matters to be Raised with Permission (Zero Hour Submissions) and 15 Special Mention notices permitted by the Chairman, as detailed below on matters of public importance, could not be taken up.***

#### **Matters raised with Permission**

- |    |                               |   |
|----|-------------------------------|---|
| 1. | Shri Vishambhar Prasad Nishad | Non-issuance of ST Certificate to students in U.P.  |
| 2. | Shri Ram Nath Thakur          | Filling up of the vacancies of Judges in High Courts and Supreme Court.                                 |
| 3. | Shri Ajay Pratap Singh        | Change in eligibility criterion of beneficiaries in Ayushman Health Card Scheme for treatment of women. |

4. Dr. M. Thambidurai Protection of rights of Tamil Nadu in sharing the water of river Cauvery.
5. Shri Kanakamedala Ravindra Kumar Crisis prevailing between two neighboring States
6. Shri M. Shanmugam Revival of Hindustan Antibiotics Ltd and to operationalise the Bio-Tech Lab at Chengalpattu.
7. Dr. L. Hanumanthaiah Scheme to protect orphaned children due to COVID-19.
8. Shri B. Lingaiah Yadav Sharing of Krishna river water between Andhra Pradesh and Telangana.
9. Dr. Narendra Jadhav Inclusion of waste collectors as labourers under Waste Management (SWM) Rules, 2016.
10. Dr. Amar Patnaik Concern over data quality in evidence-based policy making and its adverse consequences.
11. Shri Rewati Raman Singh Revival/elections of Students Union in Allahabad University.
12. Shri Sujeet Kumar Poor mobile network/ internet connectivity hampering the education of tribal children in Koraput, Balangir and Kalahandi region.
13. Shri Binoy Viswam Provision of smart phones to all the needy students belonging to the deprived sections of the society.
14. Shri Elamaram Kareem Non-Resident Keralites stranded in Kerala due to travel ban.
15. Shrimati Priyanka Chaturvedi Demand for setting up of a Committee for identification and estimation of relevant parameters of poverty.

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| 16. | Shri Harnath Singh Yadav          | Request to free temples from Government control.                     |
| 17. | Shri K.C. Venugopal               | Misuse of Unlawful Activities (Prevention) Act, 1967.                |
| 18. | Shri Sambhaji Chhatrapati         | Demand for Maratha reservation in Maharashtra.                       |
| 19. | Shri K. C. Ramamurthy             | Incentives/ rewards for honest tax payers.                           |
| 20. | Shri Maharaja Sanajaoba Leishemba | Restoration of flights between Silchar (Assam) and Imphal (Manipur). |

### Special Mentions

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|----|------------------------------|--|
| 1. | Shrimati Phulo Devi<br>Netam | Payment of insurance money to farmers of Chhattisgarh for Kharif years 2016 and 2017 under Pradhan Mantri Fasal Bima Yojana.     |
| 2. | Shri Mahesh Poddar           | Deductions by Banks on demise of beneficiaries of the Senior Citizens Saving Scheme.   |
| 3. | Dr. Sasmit Patra             | Opening up of Awaas Plus Portal for including data of eligible householder of Odisha under Pradhan Mantri Awaas Yojana (Gramin). |
| 4. | Dr. Vikas Mahatme            | Policy on climate change and devastation due to high-intensity rains.  |
| 5. | Dr. Fauzia Khan              | Inclusion of Mucormycosis treatment under Government Health Insurance Schemes.   |
| 6. | Shri Neeraj Dangi            | Demand to revise Centre-State share to 90:10 for funding Jal Jivan Mission in Rajasthan.   |

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| 7.  | Shrimati Seema Dwivedi    | Encouragement of perfume industry of Jaunpur, Uttar Pradesh.   |
| 8.  | Shrimati Chhaya Verma     | Pay revision of employees of Bhilai Steel Plant.   |
| 9.  | Shrimati Shanta Chhetri   | Repair of National Highways No. 10 and 55 in hilly areas of Darjeeling.  |
| 10. | Shri Prasanna Acharya     | Revision in share ratio of premium subsidy under PMFBY between Centre and States.                              |
| 11. | Shri V. Vijayasai Reddy   | Approval of revised cost estimate of Polavaram Irrigation Project.   |
| 12. | Dr. V. Sivadasan          | Continuation of GST compensation to States beyond five years of inception of GST.                              |
| 13. | Dr. Vinay P. Sahasrabudhe | Establishment of Gorakshnath Board for integrating the Nath Yogi community with the mainstream of the society. |
| 14. | Shri Anil Desai           | Tax dispute with UK's Cairn Energy PLC.  |
| 15. | Shri Partap Singh Bajwa   | Incentives for farmers to prevent stubble burning.   |

3-13 p.m.

The House adjourned till 11-00 a.m. on Thursday, the 5<sup>th</sup> August, 2021.

DESH DEEPAK VERMA,  
*Secretary-General*